

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.2739
TO BE ANSWERED ON THE 2ND AUGUST, 2016/SHRAVANA 11, 1938 (SAKA)**

NATIONAL SECURITY GUARD

2739. DR. P. VENUGOPAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is true that various attempts were made recently to sneak into the camp of the National Security Guard (NSG) in Manesar;

(b) if so, the details thereof;

(c) whether the NSG has conducted any inquiry into such incidents other than handing over the case to the local police; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (d) A Statement is laid on the Table of the House.

Statement referred to in Lok Sabha Unstarred Question No. 2739 for reply on 02.08.2016, regarding National Security Guard tabled by Dr. P. Venugopal, MP.

(a) & (b) During the last one year, two suspected persons trespassed into the NSG campus Manesar.

(i) On 13/08/2015, a suspect trespassed into the NSG campus through boundary wall. He was immediately spotted and apprehended by NSG security personnel on duty. After initial questioning, an FIR under section 451 IPC was lodged at Police Station, Manesar (Gurgaon) and the suspect was handed over to police for detailed investigation. The case was investigated by police and charge sheet has been filed on 26.08.2015.

(ii) On 20/06/2016, a suspect trespassed into the NSG campus, Manesar through boundary wall. He was immediately spotted and apprehended by NSG security personnel on duty. After initial questioning, an FIR under section 451 IPC was lodged at Police Station, Manesar (Gurgaon) and the suspect was handed over to police for detailed investigation.

(c) to (d) NSG is not an investigating agency. As such, in these cases, after initial questioning, FIRs were lodged in the Police Station and the suspects were handed over to police for detailed investigation.
